

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 123(ND)/2010
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 05.08.2016



NAME OF THE COMPANY: Sanjay Gambhir & Ors.

V/s.

M/s. Renaissance Buildcon Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1)	KAMAL SHANKAR,	Adv.	R-2	
2.	Ashish Gupta	Adv.	Respondents No. Gambhir 3, 4, 5	

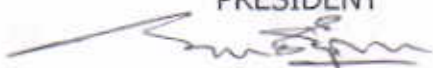
Order

The matter has been transferred from Court No.2. It has been put up for proper orders.

List on 15th September 2016


CHIEF JUSTICE M.M. KUMAR)

PRESIDENT


(S.K. MOHAPATRA)

MEMBER (T)

5th August 2016
(A.K. Arora)